

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
Civil Revision No. 15 of 2010

M/s Ujjal Singh and Sons & Others	.....	...	Petitioners
Versus			
Surendra Kumar Kedia & Another	.....	...	Opp. Parties

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**CORAM : HON'BLE MR. JUSTICE H. C. MISHRA**

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For the Petitioners	:	Mr. Kundan Kumar Ambastha, Advocate
For the Opp. Parties	:	Mr. Rakesh Kumar, Advocate

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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15/ 26.03.2021 In the order dated 19.03.2021, typographical errors have crept up, inasmuch as, this application has been mentioned as civil review application, whereas it should be civil revision application.

Let the word 'review' in second and last paragraph of the order dated 19.03.2021 be correctly read as 'revision' at the place of 'review'.

The order dated 19.03.2021 is modified to that extent.

Let the certified copy of the order dated 19.03.2021 be always issued along with this order.

**(H. C. Mishra, J.)**